

THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH

Item 29

CP (IB) No. 95/Chd/Chd/2020

Under Section 9, IBC 2016

**In the matter of:-**

Kavish Satija (Proprietor of Satija Chemicals)

...Petitioner/ Operational Creditor

Vs.

Aysun Personal Care Private Ltd

...Respondent/ Corporate Debtor

**Present:** Mr. Vishav Bharti Gupta, Advocate for the petitioner/ operational creditor.  
Mr. Bhupinder Gupta, Advocate for the respondent/ corporate debtor.

A date is requested by learned counsel for the respondent/ corporate debtor for filing hard copy of short written submissions as soft copy of the same has been e-filed. Let the hard copy of the same be filed during the course of the day. List the matter for arguments on 24.03.2023.

-sd-  
**(Subrata Kumar Dash)**  
**Member (Technical)**

-sd-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**

March 15, 2023  
SM